

ITEM NO.1

Court 1 (Video Conferencing)

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.11908/2021

(Arising out of impugned final judgment and order dated 23-04-2021 in WA No. 422/2020 passed by the High Court of Karnataka at Bengaluru)

DR. M. SUDHEENDRA RAO

Petitioner(s)

VERSUS

THE STATE OF KARNATAKA & ANR.

Respondent(s)

(IA No.92236/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.92235/2021-EXEMPTION FROM FILING O.T.)

Date : 07-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s)

Mr. V.K. Shukla, Sr. Adv.
Mr. Rohit Pandey, Adv.
Mr. Siddharth Garg, Adv.
Ms. Nidhi Mehrotra, Adv.
Mr. Kishore Kumar Dhodla, Adv.
Mr. Himanshu Chaubey, AOR
Mr. Vaibhav Maheshwari, Adv.
Mr. Varad Dwivedi, Adv.
Ms. Sukriti Chauhan, Adv.
Ms. Vaishali Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Having heard learned Senior counsel appearing for the petitioner and carefully perusing the material available on record, we see no reason to interfere with the impugned order passed by the

High Court of Karnataka at Bengaluru dismissing the Writ Appeal of the petitioner.

The Special Leave Petition is, accordingly, dismissed.

At this stage, it was brought to our notice by learned Senior counsel that the petitioner has filed a representation dated 10-5-2020 to the Additional Chief Secretary to the Government, Karnataka State Pollution Control Board, alleging certain allegations relating to his resignation dated 2-5-2020.

In view of the above, it is open for the State Government to take necessary action on the representation filed by the petitioner in accordance with law.

Pending applications filed in the matter also stand disposed of.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER